

Filing no. - 8271/2020 (Cr.M.P.)

Sujit Kumar Rai @ Sanjit Kumar Rai @ Sanjit Kumar Roy      Versus    The State of Jharkhand & Anr.

Advocate for Petitioner

Mr. Ajit Kumar

Defects

9.      (i)      Parental name of petitioner no. 1 differs in vakalatnama from page 1.
- (ii)      Discharge petition date in para 13 and its sub-para may be verified/corrected.
- (iii)      Duly certified typed copies may be filed for page 24, 26, 28 & 24
- (iv)      Subject matter may stated specifically.